

## Annexure-8

Name of the Corporate Debtor: Avail Holding Limited		Date of commencement of CIRP: 29.01.2024				List of creditors as on: 19.10.2024								
List of Unsecured operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Durgesh Merchants Limited	15.02.2024	11,428,500.00	11,428,500.00	Unsecured	0.00	0.00	No	95.96	0.00	0.00	0.00	0.00	Resulting Company upon merger of VA Realcon Pvt Ltd by way of approval of Resolution Plan vide order dated 30.01.2024 by NCLT.
2	National Service Depository Limited	23.02.2024	156,148.00	156,148.00	Unsecured	0.00	0.00	No	1.31	0.00	0.00	0.00	0.00	
3	Metropolitan Stock Exchange Of India Ltd	12.04.2024	3,991,940.00	324,500.00	Unsecured	0.00	0.00	No	2.72	0.00	0.00	3,667,440.00	0.00	
<b>TOTAL</b>			<b>15,576,588.00</b>	<b>11,909,148.00</b>		-	<b>0.00</b>		<b>100.00</b>	-	-	<b>3,667,440.00</b>	-	